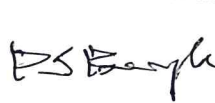



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 120/BB/ 2017	-	For filing objections	Rule-6 of IB	Fire Trix Engineering & System Pvt. Ltd. Vs Maxitech Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	D.S. BASGANTH SINGH 98421-90783 V. SUBRAMANIAN	Counsel for 12 respondents	
2.	K. GAURAV KUMAR 9884464319.	PCS for petitioner	

PCS for petitioner is present. Counsel for corporate debtor is also present. Objections are filed.

For hearing, list it 05.03.2018.


MEMBER (T)


MEMBER (J)